

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2393
TO BE ANSWERED ON 21.12.2022**

CHANGE IN TRAVEL RULES

2393. SHRI MANICKAM TAGORE B.:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Railways has changed travel rules;**
- (b) if so, the details thereof;**
- (c) whether it is a fact that all Train Ticket Examiners (TTE) will be provided with point of sale machines, if so, the details thereof; and**
- (d) whether passengers can get ticket as well as pay any charges on train through Debit/Credit cards, if so, the details in this regard?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2393 BY SHRI MANICKAM TAGORE B. TO BE ANSWERED IN LOK SABHA ON 21.12.2022 REGARDING CHANGE IN TRAVEL RULES

(a) & (b) As per Section 55 of Railway Act,1989, no person shall enter or remain in any carriage on a Railway for the purpose of travelling therein as a passenger unless he has with him a proper pass or ticket or obtained permission of a railway servant authorised in this behalf for such travel. There has been no change in this provision.

(c) Zonal Railways have been instructed to make a realistic assessment of requirement of point of sale machines and deploy such number of machines to ticket checking staff based on actual requirement.

(d) Excess fare tickets are issued by ticket checking staff in the trains to realize excess fare and excess charge, which can be paid by passengers through credit/debit card using point of sale machines.
